

©  
കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

---

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 മേയ് 15 15th May 2018	നമ്പർ No.	} 20
		1193 ഇടവം 1 1st Idavam 1193		
		1940 വൈശാഖം 25 25th Vaisakha 1940		

---

## PART IV

# Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rancy M., Madathil House, Embate, Pariyaram, P. O. Pariyaram, Kannur District, Pin-670 503, holder of Standard × Equivalency Certificate No. AF 113104 with Register No. 201543 of September 2013, also known as Rincy M. R. in the Driving Licence No. 59/8574/2012 dated 25-10-2012 issued by the ALA, Thaliparamba, Aadhaar No. 3748 6558 8599 issued from Unique Identification Authority of India, and as Rincy Madathil Robert in the Passport No. N2757113 issued on 21-9-2015 by the Passport Officer, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Rincy M. R. only.

This change will come into effect in all records related to me.

Pariyaram,  
22-3-2018.

RANCY M.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Venugopalan Appade Kallidil, Appade Kallidil House, Annur P. O., Payyanur Via, Kannur District Pin-670 307, now working as Head Clerk in Eramam-Kuttur Gramapanchayath in Kannur District and holder of S. S. L.C. Book No. D. 356715 with Register No. 12602 of March 1983, Bachelor of Arts Certificate with Register No. 15218 April 1990 issued by the Vice Chancellor, University of Calicut also known as A. K.Venugopalan, in Aadhar No. 265256464224 issued by the Unique Identification Authority of India, Election Identity Card No. CNG1226802 dated 7-11-2000 issued by the Electoral Registration Officer, Payyanur LA Constituency and as Venugopalan A. K, in the Driving Licence No. 59/699/2012 dated 20-1-2012 issued by the Ass. L. A Thaliparamba is

one and the same person. Hereafter I will be known by the name Venugopalan A. K only.

This change will come into effect in all records related to me.

Annur,  
28-3-2018.

VENUGOPALAN APPADE KALLIDIL

സ്റ്റേഷനറി വകുപ്പ്

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എസ്.ഇ. 2/1258/2018. 2018 ഏപ്രിൽ 24.

2018-19 കാലയളവിൽ (31-3-2019 വരെ) എറണാകുളം മേഖല സ്റ്റേഷനറി ആഫീസിലെ ഗതാഗത കയറ്റിറക്കു ജോലികൾ ഏറ്റെടുത്തു നടത്തുന്നതിന് “സ്റ്റേഷനറി സാധനങ്ങളുടെ ഗതാഗതം, സ്റ്റോക്ക് ചെയ്യൽ, മറ്റനുബന്ധ ജോലികൾ ഇവയ്ക്കുള്ള 03/2017-18 എന്ന നമ്പർ ദർഘാസ്” എന്ന മേഖലയുത്തോടുകൂടി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് ഫോറം എറണാകുളം മേഖല സ്റ്റേഷനറി ആഫീസിൽ നിന്നും പ്രവൃത്തി ദിവസങ്ങളിൽ 2018 മേയ് 24-ാം തീയതി 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600 + 12% ജി. എസ്. ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 300 + 12% ജി. എസ്. ടി.

ദർഘാസ് സമർപ്പിക്കേണ്ട തീയതിയും സമയവും—  
25-5-2018, 1 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—  
25-5-2018, 3 മണി.

ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ യഥാവിധി തയ്യാറാക്കിയ പ്രാഥമിക കരാർ ഉടമ്പടിയും ` 1,000 നിരതദ്രവ്യവും ഹാജരാക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് ആഫീസ് പ്രവൃത്തി ദിവസങ്ങളിൽ നേരിട്ടോ ഫോൺ മുഖേനയോ ബന്ധപ്പെടുക.

മേഖല സ്റ്റേഷനറി ആഫീസ്,  
എറണാകുളം, കൊച്ചി-30  
ഫോൺ-0484 2422630  
email:acsekm@gmail.com

(ഒപ്പ്)  
അസിസ്റ്റന്റ് സ്റ്റേഷനറി  
കൺട്രോളർ.